



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.07.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 15.07.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1105 of 2026 (With Defects)	Narender Kumar Sharma Vs. Insolvency and Bankruptcy Board of India Through Its Disciplinary Committee	15.07.2026	17.07.2026
2.	Comp. App. (AT) (Ins) No. 1139 of 2026	Anshul Gupta Vs. Insolvency and Bankruptcy Board of India	15.07.2026	17.07.2026
3.	Comp. App. (AT) (Ins) No. 1160 of 2026 (With Defects)	Sanjay Gupta Insolvency Professional Vs. Insolvency and Bankruptcy Board of India	15.07.2026	17.07.2026
4.	Comp. App. (AT) (Ins) No. 1609 of 2025 & I.A. No. 6315 of 2025, 4353 of 2026 (With Defects)	Sachin Naveen Sinha Vs. Viratra Export Pvt. Ltd. & Anr.	15.07.2026	28.07.2026

5.	Comp. App. (AT) (Ins) No. 1058 of 2026 & I.A. No. 4167, 4168, 4169, 4477 of 2026 (With Defects)	Kanta Gupta Vs. Bank of India & Ors.	15.07.2026	17.07.2026
6.	Comp. App. (AT) (Ins) No. 1129 of 2026	Arpit Agarwal Vs. Logix Infratech Pvt. Ltd. & Ors.	15.07.2026	17.07.2026
7.	Comp. App. (AT) (Ins) No. 650 of 2026 & I.A. No. 2543 of 2026	Gaurav Misra Vs. Directorate of Enforcement & Ors. With	15.07.2026	30.07.2026
8.	Comp. App. (AT) (Ins) No. 490 of 2026	Sai Tech Medicare Pvt. Ltd. Vs. Directorate of Enforcement Through Its Deputy Director & Ors.	15.07.2026	30.07.2026
9.	Comp. App. (AT) (Ins) No. 1488 of 2025 & I.A. No. 5823 of 2025	Subrata Das Vs. Dhanuka Udyog Pvt. Ltd. & Anr.	15.07.2026	21.08.2026
10.	Comp. App. (AT) (Ins) No. 146 of 2026	Delta Iron and Steel Company Private Limited Through Successful Auction Purchaser Kalinga Metalics Limited Vs. Turakhia Metal Forms Pvt. Ltd.	15.07.2026	27.08.2026

11.	Comp. App. (AT) (Ins) No. 544 of 2026 & I.A. No. 2093 of 2026	Technology Park Limited Vs. Directorate of Enforcement & Ors. With	15.07.2026	27.08.2026
12.	Comp. App. (AT) (Ins) No. 549 of 2026	Alchemist Township India Ltd. Through Its Resolution Professional Vs. Directorate of Enforcement & Ors.	15.07.2026	27.08.2026
13.	Comp. App. (AT) (Ins) No. 836 of 2025	Ankit Gupta Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors. With	15.07.2026	06.08.2026
14.	Comp. App. (AT) (Ins) No. 1008 of 2025	Usha Gupta Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors. With	15.07.2026	06.08.2026
15.	Comp. App. (AT) (Ins) No. 1010 of 2025	Ashish Gupta & Anr. VS. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors. With	15.07.2026	06.08.2026
16.	Comp. App. (AT) (Ins) No. 940 of 2025	Ram Chander Soni & Ors. Vs. Vikram Bajaj, RP for AMR Infrastructures Ltd.	15.07.2026	06.08.2026

17.	Comp. App. (AT) (Ins) No. 1787 of 2025 & I.A. No. 6971 of 2025	Pankaj Vaidya Vs. Canara Bank (Stress Asset Management Branch)	15.07.2026	24.08.2026
18.	Comp. App. (AT) (Ins) No. 1976 of 2024 & I.A. No. 7375, 7377 of 2024 (With Defects)	K.C Industries Vs. Pearson Drums & Barrels Pvt. Ltd.	15.07.2026	11.08.2026
19.	Comp. App. (AT) (Ins) No. 2178 of 2024	Lotus Beauty Care Products Pvt Ltd. Vs. Vinod Radhakrishnan Nair, RP & Anr.	15.07.2026	13.08.2026
20.	Comp. App. (AT) (Ins) No. 224 of 2025	Shekhar Resorts Ltd. Vs. Employees Provident Fund Organisation Through Assistant Provident Fund Commissioner With	15.07.2026	17.08.2026
21.	Comp. App. (AT) (Ins) No. 239 of 2025	Shekhar Resorts Ltd. Vs. Employees State Insurance Corporation	15.07.2026	17.08.2026
22.	Comp. App. (AT) (Ins) No. 537 of 2025	Office of Assistant Commissioner, Central Excise, CGST & CX, Singur Division, Howrah GST Commissionerate Vs. Advance Surfactants India Ltd. Through K.G. Somani, RP	15.07.2026	20.08.2026

23.	Comp. App. (AT) (Ins) No. 585 of 2025	V.K. Associates Vs. Gannon Dunkerley & Company Ltd.	15.07.2026	24.08.2026
24.	Comp. App. (AT) (Ins) No. 1122 of 2025	Art Construction Pvt. Ltd. Vs. BPTP Ltd. & Anr. With	15.07.2026	25.08.2026
25.	Comp. App. (AT) (Ins) No. 1278 of 2025	BPTP Ltd. Vs. Udayraj Patwardhan, RP of Adel Landmarks Ltd. & Anr.	15.07.2026	25.08.2026
26.	Comp. App. (AT) (Ins) No. 1306 of 2025	Ritwik Finance Enterprises Pvt. Ltd. Vs. Grenesiis Constro Pvt. Ltd.	15.07.2026	27.08.2026
27.	Comp. App. (AT) (Ins) No. 1744 & 1745 of 2025 (02: 00 PM)	CFM Asset Reconstruction Pvt. Ltd. Vs. SDB Developers Pvt. Ltd. & Ors.	15.07.2026	14.09.2026
28.	Contempt Case (AT) No. 28 of 2025 in Comp. App. (AT) (Ins) No. 661 of 2025	R.C. Info System Pvt. Ltd. Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Anr. With	15.07.2026	14.08.2026

29.	Comp. App. (AT) (Ins) No. 477 – 479 of 2025	R.C. Info System Pvt. Ltd. & Ors. Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors. With	15.07.2026	14.08.2026
30.	Comp. App. (AT) (Ins) No. 661 of 2025	Greater Noida Industrial Development Authority (GNIDA) Through Its Chief Executive Officer Vs. Vikram Bajaj, RP for Amr Infrastructures Ltd. & Anr. With	15.07.2026	14.08.2026
31.	Comp. App. (AT) (Ins) No. 910 of 2025	Ashish Gupta & Anr. Vs. Vikram Bajaj, RP AMR Infrastructures Ltd. & Ors.	15.07.2026	14.08.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar